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C.A.No. 2170 OF 2001
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ITEM No.102 Court No. 7 SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.2170 of 2001@@
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M/s. Rajasthan Spg. & Wvg. Mills Ltd. Appellant (s)
VERSUS

Commnr. of Central Excise, Jaipur Respondent (s)

With C.A. Nos. 4788/01, 4792/01, 4794/01, 4795/01, 4797/01, 4789/01,
4790/01, 4796/01, 4791/01, 4793/01, 4798/01,
(With Office Report)

Date : 14/11/2002 These Appeal were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s) Mr. D.A. Dave, Sr. Adv.
Ms. Meenakshi Arora, Adv.

For Respondent (s) Mr. Soli J. Sorabjee, AG
Mr. Sanjiv Sen, Adv.
Mr. B. Krishna Prasad, Adv.

UPON hearing counsel the Court made the following
O R D E R

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.SP2

Adjourned by two weeks.

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(Pawan Kumar)
Court Master

(Prem Prakash)
Court Master